

ITEM NO.43

COURT NO.1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 315/2025

YAMUNA EXPRESSWAY INDUSTRIAL DEVELOPMENT AUTHORITY APPELLANT(S)

VERSUS

M/S ADORE INFRASMITH PVT LTD & ORS.

RESPONDENT(S)

(IA No. 846/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 844/2025 - EXEMPTION FROM FILING O.T.)

Date : 08-08-2025 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE K. VINOD CHANDRAN
HON'BLE MR. JUSTICE N.V. ANJARIA

For Appellant(s) :

Mr. Ranjit Kumar, Sr. Adv.
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Mr. Pranav Tanwar, Adv.
Mr. Anirudh Vats, Adv.
Mr. Divyam Agarwal, AOR

For Respondent(s) :

Mr. Mukul Rohatgi, Sr. Adv.
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Ms. Pooja Chandra, Adv.
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Mr. Avishkar Singhvi, Adv.
Mr. Dhiraj, Adv.
Mr. Ashutosh Dubey, Adv.
Mrs. Anshu Vachher, Adv.
Ms. Abhiti Vachher, Adv.
Mr. Akshat Vachher, Adv.
Mr. Jasvinder Choudhary, Adv.
Ms. Nandni Sharma, Adv.
Mr. Amit Kumar, Adv.
M/S. Vachher And Agrud, AOR

UPON hearing the counsel, the Court made the following
O R D E R

List on 14.08.2025.

(POOJA SHARMA)
COURT MASTER (SH)

(ANJU KAPOOR)
ASSISTANT REGISTRAR